

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated 25.11.2020

(Morning Session)	(Afternoon Session)
<p><b>Evidence</b></p> <ol style="list-style-type: none"><li>1. S.C.No.5011/2013</li><li>2. S.C.No. 5029/2017</li><li>3. S.C.No. 5004/2019</li><li>4. S.C.No. 5013/2013</li><li>5. S.C.No. 5017/2013</li><li>6. S.C.No. 5029/2019</li><li>7. S.C.No. 5051/2015</li><li>8. S.C.No. 5008/2013</li><li>9. S.C.No. 5028/2018</li></ol>	<p><b>Objection/Hearing</b></p> <ol style="list-style-type: none"><li>1. Crl. Misc. No. 5393/2020</li><li>2. Crl. Misc. No. 5406/2020</li><li>3. Crl. R.P. No. 5033/2020</li><li>4. S.C. No. 5037/2020</li><li>5. Crl.Misc.No. 5395/2020</li><li>6. Crl.Misc.No. 5394/2020</li><li>7. Crl.Misc.No. 5401/2020</li><li>8. Crl.Misc.No. 5392/2020</li><li>9. Crl.Misc.No. 5388/2020</li></ol>
<p><b>Objection / Hearing</b></p> <ol style="list-style-type: none"><li>10.P &amp; SC. No. 5026/2020</li><li>11.M.C. No. 5110/2020</li><li>12.Crl. Misc. No. 5396/2020</li><li>13.Crl. Misc. No. 5391/2020</li><li>14.Crl. Misc. No. 5398/2020</li><li>15.Crl. Misc No. 5410/2020</li></ol>	<p><b>Arguments</b></p> <ol style="list-style-type: none"><li>10.P and SC. No.5004/2019</li><li>11.P and SC. No. 5003/2019</li></ol> <p><b>Orders</b></p> <ol style="list-style-type: none"><li>12.P &amp; SC. No. 5031/2020</li><li>13.Crl. Misc No. 5390/2020</li><li>14.Crl. Misc. No. 5409/2020</li><li>15.Crl. Misc. No. 5387/2020</li></ol>

  
(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Criminal cases listed on 25-11-2020 are posted to 09-12-2020.

**List of cases which are posted on 25-11-2020 in the court of Prl.  
Senior Civil Judge and JMFC, Anekal.**

<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 1769/2006	Arguments
2	O.S. No. 641/2006	Arguments
3	O.S. No. 1068/2007	Arguments
4	O.S. No. 408/2007	Arguments
5	O.S. No. 503/2008	Arguments
6	O.S. No. 233/2009	Arguments
7	O.S. No. 386/2012	Arguments
8	O.S. No. 2056/2006	Evidence
9	O.S. No. 185/2008	Evidence
10	O.S. No. 227/2009	Evidence
11	O.S. No. 274/2006	Steps
12	O.S. No. 795/2006	Steps
13	O.S. No. 758/2006	Steps
14	O.S. No. 1060/2006	Steps
15	O.S. No. 992/2006	Steps
16	O.S. No. 631/2007	Steps
17	O.S. No. 328/2007	Steps
18	O.S. No. 483/2007	Steps
19	O.S. No. 227/2007	Steps
20	O.S. No. 795/2020	Steps
<b>Afternoon Session</b>		
21	O.S. No. 261/2007	Steps
22	O.S. No. 45/2007	Steps
23	O.S. No. 249/2007	Steps
24	O.S. No. 249/2010	Steps
25	O.S. No. 514/2013	Steps
26	O.S. No. 315/2014	Steps

27	O.S. No. 354/2014	Steps
28	O.S. No. 668/2015	Steps
29	O.S. No. 85/2017	Steps
30	FDP. No. 10/2009	Steps
31	Ex. No. 6/2010	Steps
32	M.C. No. 83/2020	Steps
33	FDP No. 14/2011	Steps
34	O.S. No. 395/2008	Issues
35	O.S. No. 27/2014	Issues
36	O.S. No. 635/2014	Issues
37	O.S. No. 504/2014	Issues
38	O.S. No. 614/2014	Issues
39	O.S. No. 387/2014	Issues
40	O.S. No. 179/2015	Issues

Sd/-  
Prl. S.C.J. and JMFC, Anekal.

Sl.No	Morning Session	Stage of the Case	Sl.No	After noon Session	Stage of the Case
1	OS No.330/2012	Further Evidence	1	OS No.682/2013	Evidence
2	OS No.370/2008	Evidence	2	OS No. 498/2008	Further Evidence
3	OS No.502/2010	Evidence	3	OS No.384/2014	Evidence
4	OS No.284/2010	Cross examination	4	OS No.634/2014	Evidence
5	OS No.388/2007	Cross examination	5	OS No.4/2016	Evidence
6	OS No.878/2012	Further Cross	6	OS No.8/2016	Evidence
7	OS No.400/2008	Further Cross	7	OS No. 108/2016	Evidence
8	CC No.701/2010	Evidence	8	OS No. 242/2016	Evidence
9	OS No.520/2013	Evidence	9	OS No. 388/2016	Evidence
10	OS No.876/2012	Issue notice	10	OS No.232/2018	Hearing
11	OS No.252/2007	Arguments	11	OS No.20/2016	Amendment
12	OS No.71/2020	Written Statement	12	OS No.554/2019	Written Statement
13	OS No.398/2019	Written Statement	13	OS No.376/2016	Arguments
14	OS No.326/2011	Hearing	14	OS No.440/2018	Arguments
15	OS No.124/2016	Hearing.	15	OS No.38/2020	Objection
16	Ex No.64/2003	Hearing	16	OS No.555/2019	Written Statement
17	OS No.426/2016	Hearing	17	OS No.556/2019	Written Statement
18	OS No. 194/2015	Hearing	18	OS No.666/2011	Steps
19	OS No.140/2016	Hearing	19	OS No.278/2012	Steps
20	CC No.468/2016	Hearing	20	OS No.458/2013	Steps

NOTE :- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by the Hon'ble High Court of Karnataka.

Cause List dated: 25.11.2020

Sl. No.	Case number	Sl. No.	Case number
1	CC No.913/2006	21	CC No.2993/2020
2	CC No.1458/2008	22	CC No.2996/2020
3	CC No.79/2008	23	CC No.2937/2020
4	CC No.763/2010	24	CC No.2944/2020
5	CC No.981/2011	25	CC No.2995/2020
6	CC No.298/2011	26	CC No.2938/2020
7	CC No.1455/2012	27	PCR No.368/2015
8	CC No.1220/2012	28	PCR No.39/2017
9	CC No.949/2012	29	PCR No.255/2018
10	CC No.827/2014	30	PCR No.172/2020
11	CC No.966/2015	31	PCR No.281/2020
12	CC No.261/2015	32	PCR No.52/2020
13	CC No.249/2016	33	CrI.Misc. 374/2012.
14	CC No.403/2016	34	CrI.Misc.541/2018
15	CC No.369/2017	35	CrI.Misc.413/2018
16	CC No.421/2018	36	CrI.Misc.282/2020
17	CC No.44/2018	37	OS No.553/2008
18	CC No.2994/2020	38	OS No.641/2012
19	CC No.2976/2020	39	OS No.36/2020
20	CC No.2992/2020	40	OS No.43/2020

I Addl. Civil Judge & JMFC,  
Anekal.


**Note: All advocates are requested to strictly follow SOP dated 12.11.2020 by the Hon'ble High Court of Karnataka.**

**Matter listed on 25-11-2020 for hearing in the court of  
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	CC.No. 1092/08	Evidence	1	OS.No. 157/11	Argument
2	CC.No. 1666/08	Evidence	2	OS.No. 105/11	Hearing
3	CC.No. 507/09	Evidence	3	OS.No. 255/18	Hearing
4	CC.No. 1667/13	Evidence	4	CC.No.243/16	Hearing
5	CC.No. 573/14	Evidence	5	PCR.No.284/17	Hearing
6	CC.No. 1077/16	Evidence	6	C.Mis.No.131/19	Hearing
7	CC.No. 29/17	Evidence	7	CC.No.2077/19	Hearing
8	CC.No. 341/17	Evidence	8	CC.No.1274/08	Hearing
9	CC.No. 1184/17	Evidence	9	CC.No. 283/15	Hearing
10	CC.No. 1025/18	Evidence	10	CC.No. 848/16	Hearing
11	PCR.NO.2/13	Sworn Statement	11	CC.No.2175/16	Hearing
12	PCR.NO.132/18	Sworn Statement	12	CC.No. 1280/17	Hearing
13	PCR.NO.133/18	Sworn Statement	13	CC.No. 532/18	Hearing
14	PCR.NO.221/18	Sworn Statement	14	CC.No. 1464/18	Hearing
15	PCR.NO.222/18	Sworn Statement	15	CC.No. 2001/18	Hearing
16	PCR.NO.330/18	Sworn Statement	16	CC.No. 2014/18	Hearing
17	PCR.NO.486/19	Sworn Statement	17	CC.No. 629/19	Hearing
18	PCR.NO.26/20	Sworn Statement	18	CC.No. 929/19	Hearing
19	PCR.NO.155/20	Sworn Statement	19	CC.No. 1125/19	Hearing
20	PCR.NO.274/20	Sworn Statement	20	CC.No.2982/20	Hearing

All matters are listed for hearing.

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 II Addl. Civil Judge & JMFC,  
 Anekal.